## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/36/2016

NAME OF THE PETITIONER(S)

: G.L. Consultants Pvt Ltd

NAME OF THE RESPONDENT(S)

: Q A Software India Pvt Ltd and 5 others

**UNDER SECTION** 

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Priyadorshini N For T.K. Bloshar

## **ORDER**

Counsel for petitioner present. Counsel for respondents present and sought time for filing counter in the main CP. Time enlarged at request with a direction to file counter and furnish copy of the same to the other side prior to the next date of hearing. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)